

ITEM NO.107

COURT NO.9

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).564/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

DARBARI

Respondent(s)

Date : 20-03-2025 This appeal was called on for hearing today.

CORAM : HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Appellant(s) : Mr. Akshay Amritanshu, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. E-copy of the Record received be furnished to the learned counsel for the parties.
2. List after two weeks.

(RAVI ARORA)
COURT MASTER (SH)

(MAMTA RAWAT)
ASSISTANT REGISTRAR